

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

211. CP/88(MB)2023

**IN THE MATTER OF**

Beena Bharatkumar Suchak

.... Petitioner

Vs

Dombivali Paper Manufacturing Company Pvt Ltd

.... Respondent

U/s 58(3), 59 & 56 of the Companies Act, 2013

**Order Delivered on 10.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Ranit Basu and Maitri Malde (PH)

For the Respondent: Adv. Ishaan Patkar (PH)  
Adv. Ishaan Patkar (VC)

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**ORDER**

Ld. Counsel for the Petitioner is directed to place on record the sequence of events. Adjourned to **04.09.2024**. To be taken up at **2:30 P.M.**

Sd/-  
MADHU SINHA  
Member (Technical)  
//Avdhesh K Patel//

Sd/-  
REETA KOHLI  
Member (Judicial)